

(9)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

09.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/965/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : GENIE ONLINE SHOPPING COMPANY PVT LTD  
NAME OF THE RESPONDENT : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. B. JARATH BABU

Pro Roc. Chennai

B. Jarath

**ORDER**

Matter is called. No representation on behalf of the Applicant.  
Counsel for RoC present, filed the report and the same is taken on  
record. The matter is adjourned for the presence of the Applicant.  
Put up on **12.09.2018 at 10.30 A.M.**

MS

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)